

Through FAX

J.H.C. Sch. 1-7)

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From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

File No. XXII(6)/NJA/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To:

The Principal District & Sessions Judge,
Hazaribagh.

Sub:- Regarding nomination of Sri Gati Krishna Tiwary, C.J.M., Hazaribagh, ministerial staff (Reader & Clerk) of his Court, an advocate practicing in his Court and a public prosecutor of his Court for attending the NJA programme for Court Excellence Enhancement Programme (CEEP-I) scheduled to be held on 28-30 September, 2018 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate Sri Gati Krishna Tiwary, Chief Judicial Magistrate, Hazaribagh for attending the NJA programme for Court Excellence Enhancement Programme (CEEP-I) scheduled to be held on 28-30 September, 2018 at NJA, Bhopal.

Accordingly, Sri Tiwary is accorded necessary permission to attend the said CEEP-I Programme.

Further, the Court has been pleased to nominate ministerial staff i.e. Reader & Clerk of the aforesaid Court as well as an Advocate practicing in the Court of C.J.M. and a Public Prosecutor of the concerned Court for the aforesaid training programme.

I am, therefore, directed to request you to inform Sri Gati Krishna Tiwary, C.J.M. of your Judgeship accordingly and to furnish the name/address/mobile number of ministerial staff (Reader & Clerk), an advocate practicing in his Court as well as public prosecutor (in consultation with SP/D.C. of the concerned District) at an early date positively by 27.08.2018.

I am further to enclose the copy of template for Analysis (Annexure-1) to be filled up by Sri Tiwary & its onward transmission to the address/E-mail id (as contained in the letter enclosed) of National Judicial Academy, Bhopal at the earliest.

This is for your information and needful.

Encl.:- As above. (04 sheets).

Yours faithfully,
Sd/- J.P. Singh
Registrar (Administration)

Memo No. 3557 /Apptt.

Dated Ranchi the 20.08.18

Copy forwarded to the Registrar (Administration), National Judicial Academy Campus, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. NJA/Reg (Admn)/CEEP-1/2018-19 /3281 dated 02.08.2018 / Sri Gati Krishna Tiwary, Chief Judicial Magistrate, Hazaribagh / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C I/c., e-Courts Project, High Court of Jharkhand, Ranchi for uploading the letter on the Court's website.

J.P. Singh
18.08.2018.
Registrar (Administration)